

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P 75/2015
IN
O.A. No. 4263/2012
With
OA No. 1147/2013

This the 18th day of April, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Sh. Pradeep Belwal aged about 36 years, S/o Late Shri Govind Ram Belwal R/o 251 Chunna Bhatta Kaulagarh Dehradun and Other three of his colleagues who were Appointed in Gp 'D' post of Industrial Labour on compassionate ground on the Authroity of communication of CEHQ Bareily Zone vide dt. 30.5.2002 addressed to CWE Dehradun whoin turn got issued Appointment letters and on completion of requisite formalities were taken on strength in the GE's establishment, later on they were denied duty by terminating their employment. The Applicants/Petitioners were employed under E-in -C's Branch AHQ Ministry of Defence and to redress their Grievance Approached the Court of Law. ... Petitioner

(By Advocate: None)

Versus

1. Sh. R.K. Mathur, IAS,
(Secretary)
Ministry of Defence,
South Block, New Delhi-110001
2. Lt. General J. Sikand,
Engineer-in-Chief
E-in-C's Branch AHQ
Kashmere House
Rajaji Marg, New Delhi-110011
3. Brigadier, Manu Mehrotra

CE (MES) HQ Bareilly Zone
Bareilly Sarvatra Bhawan
Station Road, Bareilly Cantt-243001

(CP No.75/2015)

(2)

4. Colonel Ajay Singh
Commander Works Engineer,
(CWE)Dehradun ... Respondents

(By Advocate: Mr. R.N. Singh)

Order (oral)

Per Sudhir Kumar, Member (A)

Case called. None for the petitioner. Even on the last date of hearing, learned counsel for the respondents had brought on record the order, through which the petitioner had been reinstated in service. He also submits that the petitioner has since joined his duties.

2. Therefore, it is clear that the orders of the Tribunal have been substantially complied with, and there is no contumacious act on the part of the respondents. Therefore, the C.P. is closed. Notices issued earlier are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/